

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 3773
TO BE ANSWERED ON THE 11th August, 2023

Bureau of Pharma PSUs of India

†3773. **SHRI SANJAY JADHAV:**
SHRI ARVIND GANPAT SAWANT:
DR. SANGHMITRA MAURYA:
SHRIMATI KESHARI DEVI PATEL:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has conducted any study/analysis and review of the current status of the implementation of Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP) and if so, the details and the current status thereof, State/UT, district/ block-wise;
- (b) the current status of Bureau of Pharma PSUs of India along with the number of experts of pharmaceutical field working therein at present;
- (c) whether the Government proposes to nominate renowned medical administrators or Industry expert representatives therein and if so, the details thereof along with the number of representatives who are likely to be nominated; and
- (d) whether the Government proposes to provide grant to BPPI to meet the administrative expenses, salary etc. on account of it not having financial autonomy and if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a): An evaluation study for 'Improving effectiveness of *Janaushadhi* Stores' was got conducted by the Department of Pharmaceuticals during January, 2019. Considering the various suggestions made in the study report, the Scheme was approved for further continuation. An analysis of implementation of the scheme based on availability of PMBJKs *vis a vis* density of the population has subsequently been conducted wherein 651 districts of the country were found having deficient number of Kendras. Based thereon, online applications have been invited from these districts. Till 31.07.2023, about 9,668 *Pradhan Mantri Bhartiya Janaushadhi Kendras* (PMBJKs) have been opened all across the country.

(b) & (c): Pharmaceuticals & Medical Devices Bureau of India (PMBI) [previously Bureau of Pharma PSUs of India (BPPI)], the implementing agency of the scheme is a society registered under the Societies Registration Act, 1860. The Bureau is headed by Chief Executive Officer (CEO). Governing Council, under the chairmanship of the Secretary, Department of Pharmaceuticals has CMD/ MDs of the Pharma PSUs as members, as industry representatives. Further, a committee has been constituted to review the product basket, having academic,

medical and regulatory experts from National Institute of Pharmaceutical Education & Research (NIPER), Directorate General of Health Services (DGHS), Central Drugs Standard Control Organization (CDSCO) and National Pharmaceutical Pricing Authority (NPPA) respectively.

(d): Government releases grants to PMBI for providing incentives to *Kendra* owners, procurement of products to be sold at discounted rates, media & publicity and establishment expenses of Pharma Bureau set up under PMBI.
